

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-03-2024 AT 10:30 AM**

**CP (IB) No. 651/7/HDB/2018**

**AND**

**IA(IBC) 212/2024 in CP (IB) No. 651/7/HDB/2018**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Bank of India

**...Financial Creditor**

**AND**

Sainath Estates Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA(IBC) 212/2024**

Learned Counsel Mr Amir Bavani, for respondent present physically

No representation for applicant. Matter passed over.

Matter called again. matter called again. learned Counsel Ms Poornima for applicant present through Video Conference.

As there is stay by Hon'ble NCLAT is in force. Call on 16.04.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**